

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 118

CP No.50/Chd/Pb/2019

IN THE MATTER OF:

Mr. Om Prakash

...Petitioner

Vs.

Nabha Solvex Pvt. Ltd.

...Respondent

Under Section: 241(1)-242(1), CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 22.05.2024.

Court Officer

April 10, 2024
SM